

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1374
ANSWER DATE 11.02.2025

SVAMITVA PROGRAMME

1374. DR. HEMANT VISHNU SAVARA:
SHRI ALOK SHARMA:
SHRI P P CHAUDHARY:
SHRI LUMBA RAM:
SHRI DAMODAR AGRAWAL:
SHRI MUKESH RAJPUT:
SMT. SMITA UDAY WAGH:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) whether any measures have been implemented to enable property owners in rural areas to easily access loans based on their property cards, if so, the details thereof;

(b) the steps taken by the Government to finalize the survey after completion of 92 percent of drone mapping and the plan of the government to ensure achieving the target of covering 3.44 lakh villages by 2026;

(c) whether it is a fact that 31 States and UTs have joined the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) programme and the reason due to which States like Telangana, Tamil Nadu, Sikkim and Maharashtra only participate in the pilot phase alongwith the details of the reasons they have not yet fully adopted the scheme;

(d) the details of major targets and time-line fixed for providing full coverage to 3.44 lakh villages under the SVAMITVA scheme as the said programme has to be completed by 2026, State and district-wise including Maharashtra;

(e) the details of the drone mapping completed, property card issued and the survey done in the Palghar district in Maharashtra; and

(f) the details of reasons behind no fully adopting the SVAMITVA scheme so far by some States like Telangana, Tamil Nadu, Sikkim and Maharashtra which have participated only in the pilot phase while the remaining thirty one States and Union Territories have joined the said scheme?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a): One of the primary objectives of the SVAMITVA scheme is to facilitate access to institutional credit/bank loans for the residential property owners in the rural areas by providing property cards, which are legally recognized under the relevant Laws/Rules, and

accepted by Banks / Financial Institutions for mortgaging of property for loans. To promote this, States/UTs are actively engaging with State-Level Bankers' Committees (SLBCs) through inclusion of SVAMITVA Scheme in SLBC quarterly meeting agendas to sensitize banks about recognizing and providing loans against these property cards. Positive outcomes have been reported in various States including Madhya Pradesh, Maharashtra, and Rajasthan, where beneficiaries have successfully secured bank loans using their property cards.

(b): The Ministry of Panchayati Raj has established clear targets for SVAMITVA implementation. States and UTs are expected to complete drone surveys by March 2025 and property card preparation for rural Abadi areas in all the States/UTs by March 2026. To achieve this, milestone-based targets are set for States/UTs and the Survey of India, providing a roadmap for progress. Regular review meetings with stakeholders are held to ensure prompt identification of issues and their resolution. A four-tiered monitoring system (National to Panchayat level) ensures comprehensive oversight, complemented by an online dashboard (www.svमितva.nic.in) providing village-level progress updates. The Ministry also provides dedicated "handholding" support to States/UTs.

(c & f): Till date, 31 States/UTs have onboarded the SVAMITVA scheme. In Maharashtra, all revenue villages with Gaothan (Abadi area) have been covered. Tamil Nadu has reported pre-existing Natham area records which legal validity for availing bank loans and did not extend the SVAMITVA scheme beyond the villages covered in the pilot phase. Telangana opted not to extend the scheme beyond the pilot phase. Sikkim has participated in the pilot phase but ;aterconfined the scheme to the CORS network only,citing the absence of distinct "Abadi" area in the villages.

(d): The SVAMITVA scheme targets 3.46 lakh inhabited rural villages (as notified by States/UTs). Currently, drone flying has been completed in 3.18 lakh villages (92% of the target) and 2.38 crore property cards prepared for over 1.59 lakh villages. State-wise details of targeted villages and progress are in Annexure. Drone surveys have been completed in Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Chhattisgarh, Delhi, Ladakh, Dadra & Nagar Haveli and Daman & Diu, and Lakshadweep. The scheme has achieved saturation in Haryana, Uttarakhand, Puducherry, Goa, Tripura, and Andaman & Nicobar Islands. Drone surveys are targeted for completion in the targeted Districts/Villages in various States/UTs, including Maharashtra, by March 2025, with targeted saturation of the Scheme by March 2026.

(e): In Palghar district, Maharashtra, drone surveys are complete in 759 villages, and 49,028 property cards have been issued in 431 villages.

Annexure I

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 1374 answered on 11.02.2025 regarding 'SVAMITVA Programme'.

State/UT-wise details of drone flying & property cards coverage

S. No.	States/Uts	Notified Villages	Drone Flying completed Villages	Villages for which property card prepared	Number of property cards prepared
1	Andaman & Nicobar Islands	186	186	141	7,409
2	Andhra Pradesh	13,321	13,321	0	0
3	Arunachal Pradesh	5,596	3,399	0	0
4	Assam	1,074	946	0	0
5	Chhattisgarh	15,791	15,791	1,200	67,751
6	Dadra Nagar Haveli & Daman Diu	80	80	75	4,397
7	Delhi	31	31	0	0
8	Goa	410	410	410	6,72,646
9	Gujarat	15,052	13,949	7,237	12,28,586
10	Haryana	6,260	6,260	6,260	25,15,646
11	Himachal Pradesh	15,196	13,870	238	5,395
12	Jammu and Kashmir	4,431	4,398	1,006	39,204
13	Jharkhand	757	240	0	0
14	Karnataka	30,715	16,855	3,763	10,03,991
15	Kerala	1,415	597	0	0
16	Ladakh	230	230	148	15,623
17	Lakshadweep Islands	10	10	0	0
18	Madhya Pradesh	43,014	43,014	33,929	39,94,343
19	Maharashtra	37,819	37,609	15,708	24,41,286
20	Manipur	3,856	209	0	0
21	Mizoram	550	319	27	2,909
22	Odisha	3,054	2,724	43	1,500
23	Puducherry	96	96	92	2,801
24	Punjab	12,083	10,458	178	24,089
25	Rajasthan	36,352	35,721	13,310	8,61,986
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	893	19	893	5,71,783
30	Uttar Pradesh	90,573	90,573	67,408	1,01,31,232
31	Uttarakhand	7,441	7,441	7,441	2,78,229
	Total	3,46,183	3,18,765	1,59,507	2,38,70,806
